



# JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004  
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

## **O.A. No. 697/2019 RAM SWARUP –Vs – STATE OF JHARKHAND (FACTUAL AND ACTION TAKEN REPORT)**

1. The Regional Officer, Regional Office, Ranchi was directed to submit the report as per the directions of the Hon'ble NGT, Principal Bench, New Delhi vide Board's Ref No. B-1190 dated 27/09/2019. Copy of the same was also sent to D.C. Garhwa for information and necessary action from his end. *(The photocopy of the Board's Ref No. B-1190 dated 27/09/2019 is attached as Annexure – I)*
2. Analysis report of the water samples of Danro River near Chhath Ghat, Garhwa was submitted to the Board by the Board Analyst, Central Laboratory, JSPCB vide Ref No. 343 dated 31/10/2019. The parameters such as temp, pH, BOD, DO etc. are within the prescribed limits for standards of class 'C' water. *(The photocopy of the Analysis report submitted vide Ref No. 343 dated 31/10/2019 is attached as Annexure – II)*
3. In the light of Board's Letter No. B- 1190 dated 27/09/2019 river bed of Danro River, near Chhath ghat, Garhwa was inspected by Shri Shreekanth Tiwari, ASO Regional Office, Ranchi along with the representative of the SDO, Garhwa (Sadar) on 23.10.2019. At the time of inspection, the bank of Danro River, near chath ghat was found neat and clean and river water was found clear. The inspection report of the same has been received by the JSPC Board vide Regional Office, Ranchi's Ref no. 1570 dated 04.11.2019. *(The photocopy of the Inspection report vide Regional Office, Ranchi's Ref No. 1570 dated 04/11/2019 is attached as Annexure – III)*
4. The, SDO, Garhwa (Sadar) has cancelled the previous office order i.e. memo. No. 374/Con. Dated 26.06.2019 vide memo no. 406/con. dated 19.07.2019 and directed to stop the fair with immediate effect. *(The photocopy of the memo no. 406/con. dated 19.07.2019 is attached as Annexure – IV)*
5. The SDO, Garhwa (Sadar) directed the C.O. Garhwa and Police Station Incharge, Garhwa was directed to close down the Delhi Rajdhani Meena Bazar Fair (Disneyland) near Danro river bridge, Garhwa vide memo no. 416/con. dated 23.07.2019. *(The photocopy of the memo no. 416/con. dated 23.07.2019 is attached as Annexure –V)*
6. ~~Now~~ the River water is clean and the parameters such as temp, pH, BOD, DO etc. were found within the prescribed limits for standards of class 'C' water.

*Rajeev*  
*18/12/2019*  
(Rajeev Lochan Bakshi)  
Member Secretary



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Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

(12)

Ref. No. B-1190

Ranchi, Dated... 27/9/19

From,

Rajeev Lochan Bakshi,  
Member Secretary.

To,

The Regional Officer,  
Regional Office, Ranchi.

**Sub: Regarding compliance of the order of the Hon'ble NGT, Principal Bench, New Delhi dated 16.09.2019 in Original Application No. - 697/2019 in the matter of Ratna Swarup vs. State of Jharkhand.**

With reference to the subject noted above, it is to inform you that the Hon'ble NGT, Principal Bench, New Delhi has passed an order on dated 16.09.2019 in Original Application No. 697/2019 in the matter of Ratna Swarup vs. State of Jharkhand. The operative part of which is as below:

*"Allegation in this letter, which has been treated as an application, is that illegal activities by way of Disneyland fair at the Chath Ghat on the river bed of Danro River has been permitted by the S.D.O., Garhwa, Jharkhand. The activity in the flood plain zone is affecting the river. Since activities on the riverbed is not permissible, let a factual and action taken report in the matter be furnished by the Jharkhand State PCB within two months by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in)."*

The copy of the aforesaid Hon'ble NGT, Principal Bench, New Delhi order is enclosed herewith for your ready reference. You are directed to submit the report as per the Hon'ble NGT, Principal Bench, New Delhi on or before 05/11/2019. So, that the Action Taken Report (ATR) may be filed before Hon'ble NGT, Principal Bench, New Delhi in time.

Encl: A/A

Sd/-  
(Rajeev Lochan Bakshi)  
Member Secretary

Memo No. B-1190

Ranchi, Dated... 27/9/19

Copy to: The District Commissioner, Garhwa for information and necessary action please.

~~(Rajeev Lochan Bakshi)  
Member Secretary~~



# JHARKHAND STATE POLLUTION CONTROL BOARD

Central Laboratory, Tupudana, Hatia, Ranchi, Phone: - 0651- 2291449

Ref. No.....343.....

Ranchi, Dated 31/10/19

From,  
R.N. Kashyap  
Board Analyst

To,  
Member Secretary  
Jharkhand State Pollution Control Board  
Ranchi

Sub. : Submission of analysis report of water samples of Danro river near Chhath Ghat, Garhwa

Ref. : Hon'ble NGT, Principal Bench, New Delhi OA No.-697/2019 Ratna Swarup V/s. State of Jharkhand

Sir,

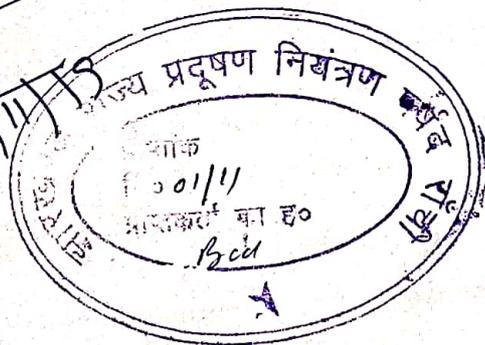
With reference to above subject, this is to inform you that water samples of Danro river near Chhath Ghat, Garhwa were collected by Central Lab., Ranchi on 19-10-2019 in the light order dated 16-09-2019 passed by Hon'ble NGT, Principal Bench, New Delhi OA No.-697/2019 Ratna Swarup V/s. State of Jharkhand for needful action.

Encl : A/A

Yours Faithfully,

*R.N. Kashyap*  
31/10/19  
(R.N. Kashyap)  
Board Analyst

*Sd/- Manibhusan*  
*Sanjeev*  
01/11/19



4695  
4/11/19

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# JHARKHAND STATE POLLUTION CONTROL BOARD

## Central Laboratory

Hatia, Ranchi, Phone: - 0651- 2291449

Lab. Ref. No. 490/19

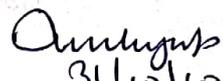
### Analysis report of Physico Chemical Examination of Sewage/Trade Effluent

- 1. Name and address of the sampling point : U/s Danro River  
Garhwa, Dist.-Garhwa
- 2. Point of Collection : Near Chhath Ghat
- 3. Date and time of collection : 19-10-19 at 1.20 PM
- 4. Collected by : Central Laboratory, Ranchi
- 5. Sample source : River Water

Sl. No.	Parameters.	Standard for Class "C"	Value Obtained
1	Temp A/W	40 <sup>0</sup> C	26.3/21.5
2	P <sup>H</sup> value	6 to 9	7.4
3	Dissolved Oxygen, mg/L, Min	4.0	8.3
4	Biochemical Oxygen Demand, mg/L Max	3.0	2.1
5	Chemical Oxygen Demand mg/L	-	52
6	Total Solids mg/L	-	902.40
7	Total Suspended Solids mg/L	-	60
8	Total Dissolved Solids mg/L, Max.	-	842.40
9	Total Hardness mg/L	-	170
10	Calcium (as COCO <sub>3</sub> ) mg/L	-	42.28
11	Magnesium (as Mg <sup>++</sup> ) mg/L	-	15.55
12	Conductivity μs/cm	-	1296
13	Chlorides (as CL), mg/L, Max.	-	28.99
14	Sulphate (as SO <sub>4</sub> ) mg/L	-	9.503
15	Fluoride (as F) mg/L	-	BDL
16	Arsenic mg/L	-	0.005

Remarks: All parameters were found within the prescribed limit.

  
31.10.19  
(S.K. Singh)  
ASO

  
31/10/19  
(R.N. Kashyap)  
Board Analyst



# JHARKHAND STATE POLLUTION CONTROL BOARD

## Central Laboratory

Hatia, Ranchi, Phone: - 0651- 2291449

Lab. Ref. No. 491/19

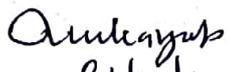
### Analysis report of Physico Chemical Examination of Sewage/Trade Effluent

1. Name and address of the sampling point : **D/s Danro River**  
Garhwa, Dist.-Garhwa
2. Point of Collection : Near Chhath Ghat
3. Date and time of collection : 19-10-19 at 2.05 PM
4. Collected by : Central Laboratory, Ranchi
5. Sample source : River Water

Sl. No.	Parameters.	Standard for Class "C"	Value Obtained
1	Temp A/W	40 <sup>0</sup> C	26.3/21.8
2	P <sup>H</sup> value	6 to 9	7.8
3	Dissolved Oxygen, mg/L, Min	4.0	7.9
4	Biochemical Oxygen Demand, mg/L Max	3.0	2.1
5	Chemical Oxygen Demand mg/L	-	56
6	Total Solids mg/L	-	874.2
7	Total Suspended Solids mg/L	-	65
8	Total Dissolved Solids mg/L, Max.	-	809.2
9	Total Hardness mg/L	-	168
10	Calcium (as COCO <sub>3</sub> ) mg/L	-	41.68
11	Magnesium (as Mg <sup>++</sup> ) mg/L	-	15.55
12	Conductivity $\mu$ s/cm	-	1245
13	Chlorides (as CL), mg/L, Max.	-	30.99
14	Sulphate (as SO <sub>4</sub> ) mg/L	-	7.833
15	Fluoride (as F) mg/L	-	BDL
16	Arsenic mg/L	-	0.013

Remarks: All parameters were found within the prescribed limit.

  
21.10.19  
(S.K. Singh)  
ASO

  
21/10/19  
(R.N. Kashyap)  
Board Analyst



झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद  
JHARKHAND STATE POLLUTION CONTROL BOARD  
REGIONAL OFFICE, C.T.I. COLONY, E-1, DHURWA, RANCHI-834004

Ref. No. 1570

Ranchi, Dated: 4.11.19

From,

R.N.Kashyap  
Regional Officer,  
Ranchi

To,

The Member Secretary,  
Jharkhand State Pollution Control Board,  
Ranchi.

**Subject: Regarding compliance of the order of the Hon'ble NGT, Principal Bench, New Delhi dated 16.09.2019 in Original Application No.-697/2019 in the matter of Ratna Swarup V/s. State of Jharkhand.**

Ref. : HO Letter no.-B-1190, dated-27.09.2019

Sir,

With reference to above subject, this is to inform you that inspection of Chath Ghat on the River bed of Danro was inspected by Shreekanth Tiwari, ASO, Regional Office, Ranchi on 23.10.2019 in the light of order dated 16.09.2019 passed by Hon'ble NGT, Principal Bench, New Delhi in the above said matter. Inspection report is attached. The samples of U/S and D/S of Danro river, near Chath Ghat, Garhwa were collected and analyzed by Central Lab., J.S.P.C. Board, Ranchi on 19.10.2019. Analysis report are attached.

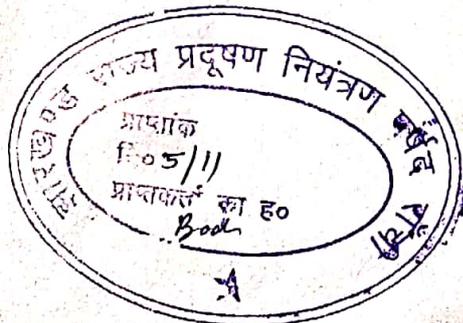
Encl: As above.

Yours faithfully.

*R.N.Kashyap*  
4/11/19  
(R.N.Kashyap)  
Regional Officer, Ranchi

4744  
6/11/19

*Si. Pathak*  
*Sanjay*  
05/11/19



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## Inspection Report of River bed of Danro, near Chath Ghat, Garhwa Dist.-Garhwa

In the light of H.O. letter no.-B1190 dated 27.09.2019, River bed of Danro, near Chhat Ghat, Garhwa, Dist.-Garhwa was inspected by under signed on 23.10.2019. During inspection SDO, Garhwa (Sadar) was made contacted for collect information in the light of Hon'ble NGT, Principal Bench, New Delhi order dated 16.09.2019 OA no.-697/2019 Ratna Swarup V/s. State of Jharkhand.

The inspection was made in the presence of Sri Shashi Kant Dwivedi, representative of SDO, Garhwa (Sadar). At the time of inspection, the bank of Danro river, near Chath Ghat was found neat and clean and river water was found clear. The flow of river was also found normal and no garbage was found at the bank of Danro river. There was no any obstruction in the Danro river stream.

The permission for installation of Delhi Rajdhani Meena Bazar Fair (Disneyland) at Chath Ghat, near Danro river bridge, Garhwa was given by SDO, Garhwa (Sadar) for the period 01.07.2019 to 05.08.2019 vide letter memo no.- 374 dated 26.06.2019. Thereafter, SDO, Garhwa (Sadar) cancelled the previous office order memo no.- 374/con. Dated 26.06.2019 vide memo no.-406/Con. dated 19.07.2019 and directed to stop the Fair with immediate effect, letter is attached.

SDO, Garhwa (Sadar) again directed Circle Officer, Garhwa and Police Station incharge, Garhwa to ensure to vacate the Delhi Rajdhani Meena Bazar Fair (Disneyland) at chath Ghat Danro river, Garhwa vide memo no.-416 dated 23.07.2019.

Approx 500 nos. trees have been planted on the bank of Danro river, Garhwa by Garhwa, Nagar Panchayat under state 20 point programme.

*Shreekanth Tiwari*  
4/11/2019

(Shreekanth Tiwari)  
Assistant Scientific Officer  
Regional Office, Ranchi

कार्यालय, अनुमण्डल पदाधिकारी, गढ़वा (सदर)  
(गोपनीय शाखा)

आदेश

इस कार्यालय के आदेश ज्ञापांक 374/गो0, दिनांक 26.06.2019 द्वारा दानरो नदी छठ घाट स्थान पर टावर झूला, ब्रेक डांस, नौका, मारुति मोटरसाईकल सर्कस, मीना बाजार आदि मेला लगाने हेतु श्री अभिषेक सिंह, मेला प्रबंधक, दिल्ली राजधानी मीना बाजार को अनुमति प्रदान की गयी थी।

बरसात के मौसम में विभाग द्वारा भारी बारिश होने हेतु जारी एलर्ट एवं नदी में पानी के प्रवाह को देखते हुए विधि-व्यवस्था की समस्या उत्पन्न होने की आशंका है।

अतः विशेष परिस्थिति में उक्त आदेश के कंडिका 8 में वर्णित शर्त के आलोक में मेला प्रबंधक को निदेश दिया जाता है कि तत्काल प्रभाव से मेला को बंद कर उक्त स्थल को यथाशीघ्र खाली करना सुनिश्चित करें।

इस कार्यालय के आदेश ज्ञापांक 374/गो0, दिनांक 26.06.2019 को तत्काल प्रभाव से रद्द किया जाता है।

बारिश के मौसम को देखते हुए यदि किसी अन्यत्र सुरक्षित स्थल पर मेला प्रबंधक द्वारा मेला लगाने की अनुमति हेतु आवेदन करने पर पुनः विचार किया जाएगा।

यह आदेश तत्काल प्रभाव से लागू होगा।

19.7.19  
अनुमण्डल पदाधिकारी,  
गढ़वा (सदर)।  
19.7.19

ज्ञापांक .....406... गो0, दिनांक .....19.../07/2019

प्रतिलिपि : श्री अभिषेक सिंह, मेला प्रबंधक, दिल्ली राजधानी मीना बाजार को सूचना एवं अनुपालनार्थ प्रेषित। निदेश दिया जाता है कि उक्त आदेश का तत्काल अनुपालन करना सुनिश्चित करेंगे।

19.7.19  
अनुमण्डल पदाधिकारी,  
गढ़वा (सदर)।  
19.7.19

19.7.19

"जय मजने ताना है गढ़वा को स्वच्छ और सुन्दर बनाना है"

कार्यालय, अनुमण्डल पदाधिकारी, गढ़वा (सदर)  
(गोपनीय शाखा)

आदेश

इस कार्यालय के आदेश ज्ञापांक 374/गो0, दिनांक 26.06.2019 द्वारा दानरो नदी छठ घाट स्थान पर टावर झूला, ब्रेक डांस, नौका, मारुति मोटरसाईकल सर्कस, मीना बाजार आदि मेला लगाने हेतु श्री अभिषेक सिंह, मेला प्रबंधक, दिल्ली राजधानी मीना बाजार को अनुमति प्रदान की गयी थी।

मौसम विभाग द्वारा बारिस हेतु जारी एलर्ट से नदी के तटीय क्षेत्र में झूला आदि से खतरा को देखते हुए विधि-व्यवस्था की समस्या उत्पन्न होने की आशंका है इस हेतु उक्त आदेश के कंडिका 8 में वर्णित शर्त के आलोक में प्रबंधक को झूला, नौका आदि मेला को बंद करने उक्त स्थल को यथाशीघ्र खाली करने का आदेश इस ज्ञापांक 406/गो0, दिनांक 19.07.2019 दिया जा चुका है। आज ज्ञात हुआ कि सरकारी आदेश का उल्लंघन करने हुए प्रबंधक द्वारा मेला को बंद नहीं किया गया है।

अतः अंचल अधिकारी, गढ़वा एवं थाना प्रभारी, गढ़वा को निदेश दिया जाता है कि वे यथाशीघ्र दानरो नदी के तट पर छठ घाट में लगे दिल्ली राजधानी मीना बाजार के सभी कार्यक्रमों को बंद कराते हुए वहां से सामान हटाने हेतु सभी आवश्यक कार्रवाई करते हुए अधोहस्ताक्षरी को सूचित करेंगे, ताकि विधि-व्यवस्था की स्थिति उत्पन्न न हो सके।

23-7-19

अनुमण्डल पदाधिकारी,  
गढ़वा (सदर)।  
23-7-19

ज्ञापांक 416..... गो0, दिनांक 23.../07/2019

प्रतिलिपि : श्री अभिषेक सिंह, मेला प्रबंधक, दिल्ली राजधानी मीना बाजार को सूचनार्थ एवं अनुपालनार्थ प्रेषित। निदेश दिया जाता है कि उक्त आदेश का तत्काल अनुपालन करते हुए मेला बंद करना सुनिश्चित करेंगे, अन्यथा आपके विरुद्ध सरकारी आदेश की अवहेलना के आरोप में विधिसम्मत कार्रवाई की जा सकती है।

प्रतिलिपि : थाना प्रभारी, गढ़वा को सूचनार्थ एवं अनुपालनार्थ प्रेषित।

प्रतिलिपि : अंचल अधिकारी, गढ़वा को सूचनार्थ एवं अनुपालनार्थ प्रेषित।

प्रतिलिपि : पुलिस अधीक्षक, गढ़वा को सादर सूचनार्थ प्रेषित।

प्रतिलिपि : उपायुक्त, गढ़वा को सादर सूचनार्थ प्रेषित।

23-7-19

अनुमण्डल पदाधिकारी,  
गढ़वा (सदर)।  
22-7-19

"हम सबने ठाना है गढ़वा को स्वच्छ और सुन्दर बनाना है"